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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ **CS(COMM) 134/2022 and I.A. 16988/2022**

V GUARD INDUSTRIES LTD ..... Plaintiff  
Through: Mr. Sachin Gupta, Ms. Jasleen Kaur,  
Mr. Rohish Arora & Ms. Yashi  
Agrawal, Advocates (M-9811180270)

versus

VENIGANDLA SREEKANTH & ORS. .... Defendants  
Through: Mr. M.S. Vishnu Sankar & Mr. Athira  
G. Nair, Advocates.

**CORAM:**  
**JUSTICE PRATHIBA M. SINGH**

**ORDER**  
% **18.10.2022**

1. This hearing has been done through hybrid mode.

**I.A. 16988/2022 (for additional documents)**

2. This is an application filed on behalf of the Plaintiff - V Guard Industries Ltd., seeking leave to file additional documents under the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Act, 2015 (*hereinafter*, 'Commercial Courts Act').
3. Issue notice in the said application.
4. Let reply be filed at least two days before the next date of hearing.
5. List on the date already fixed i.e. 31<sup>st</sup> October, 2022.

**PRATHIBA M. SINGH, J.**

**OCTOBER 18, 2022**  
*Rahul/SS*